

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 156 of 2012

Dated: 29th August, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Punjab State Power Corporation Ltd.Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganeshan
Ms. Swapana Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable
on 21.09.2012. Dasti service is permitted.

Post the matter on **21.09.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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